

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONAL BENCH, KOLKATA, WEST BENGAL
O.A. NO. 60/2023/EZ**

IN THE MATTER OF:

Shri Arun Das.

...Applicant

Versus

The Union of India &Ors.

...Respondents

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Filed by:

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IN THE MATTER OF:

Shri Arun Das

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...Respondents

AND

IN THE MATTER OF:

**ADDITIONAL AFFIDAVIT ON
BEHALF OF RESPONDENT NO.
2, THE STATE OF ASSAM
REPRESENTED BY THE
COMMISSIONER AND
SECRETARY TO THE
GOVERNMENT OF ASSAM,
FISHERY DEPARTMENT.**

MOST RESPECTFULLY SUBMITTED AS UNDER:-

I, Rakesh Kumar, aged about 49 years, son of Balbir Singh, resident of IAS Colony, Khanapara, Guwahati, Pin 781022 within the district of Kamrup (M), Assam do hereby solemnly affirm and state as follows:



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1. That the deponent is presently serving as Commissioner and Secretary to the Government of Assam, Fishery Department and has been arrayed as respondent no. 2 in the aforesaid original application. The deponent has been served with a copy of the original application, which he has perused and understood the contents thereof. Being acquainted with the facts and circumstances of the case, the deponent is competent to swear and sign the present affidavit.
 2. That the Original application was filed by the Applicant seeking a ban on the transportation of fish transported from outside Assam inter alia on the ground that such fishes are found to contain traces of Cadmium, Arsenic and Formlin which is harmful to human health. A direction was further sought to the extent that such a ban should be imposed until the State Government implements adequate scientific methods for testing of such fish and plying of vehicles having cold storage refrigeration facility.
 3. That when the matter was taken up for hearing, the Hon'ble Tribunal vide Order dated 27.09.2023 has directed the State of Assam to bring on record the Standard Operating Procedure (SOP) for restricting import/stock/ sale of fish imported from other self-sufficient States by road/river route using formaldehyde to keep fish in marketable condition for a long duration.



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4. That in compliance thereof the Government of Assam in the Fishery Department prepared a draft SOP to address issues raised in the present proceeding and such draft SOP was placed on record before the Hon'ble Tribunal by way of an additional affidavit dated 20.11.2023 filed by the respondent no. 2. In the meantime, the Government in the Fishery Department decided to finally implement the SOP and the earlier draft SOP prepared was finally notified and came into effect from 20.01.2024 vide notification dated 20.01.2024. In the said SOP, detailed procedures have been prescribed so as to stop the menace of use of formaldehyde, which has harmful effect on the human body, including constitution of State Level Task Force and District Level Task Force.

Copy of the notification dated 20.01.2024 is annexed herewith and marked as **ANNEXURE-A**.

5. That consequent to the issuance of the notification of SOP dated 20.01.2024, the Commissioner and Secretary, Fishery Department directed all the District Fishery Development Officers throughout the State to take necessary follow-up action for constitution of District Level Task Force as per SOP for restricting import/stocks/sale of imported fish using formaldehyde forthwith in consultation with the respective District Commissioners.



4

A copy of the notification dated 30.01.2024 is Annexed herewith and marked as **ANNEXURE-B**.

6. That in pursuance of notification of SOP dated 20.01.2024, the Commissioner and Secretary Fishery Department on 02.02.2024 constituted the State Level Task Force, which shall sit quarterly and review the situation with reports/feedbacks from the District Level Task Force and issue direction wherever necessary to enforce proper monitoring and follow-up action. As per said Notification dated 02.02.2024 the first meeting of the said State Level Task Force was to be held on 5th of February 2024.

A copy of the notification dated 02.02.2024 is Annexed herewith and marked as **ANNEXURE-C**.

7. That on 05.02.2024, the first meeting of the State Level Task Force on preventive and precautionary measures on use of formaldehyde was held under the chairmanship of Additional Chief Secretary to the Government of Assam, Fishery Department. In the said meeting several issues were deliberated upon and suggestions were made and the meeting resolved to place such suggestions and inputs before the Higher Authority for consideration.

A copy of the minutes of the meeting dated 05.02.2024 is



Annexed herewith and marked as

ANNEXURE-D.

8. That in the meantime 13 districts have already constituted District Task Force and have forwarded the records of formation of such task force and in respect of Karimganj District a report dated 07.02.2024 has been submitted which goes to show steps taken towards implementation of the SOP.

A statement showing name of districts which have already constituted the District Level Task Force along with respective notifications and report dated 07.02.2024 received from Karimganj District are annexed herewith and marked as **ANNEXURES-E, F (Series) & G** respectively.

9. That the deponent begs to state that in light of the facts and circumstances as narrated herein above, the prayer made in the original application are adequately addressed and as such the same may be disposed of by this Hon'ble Tribunal by passing appropriate directions, as may be deemed necessary.
10. That the statements made in this paragraph and in paragraphs of this affidavit are true to my knowledge and those made in paragraphs



..... being matters of record are true to my information derived therefrom, which I believe to be true and the rest are my humble submissions before this Hon'ble Court.

On oath I swear this, that my declaration is true that it conceals nothing and that no part of it is false, so help me God.

And I sign this affidavit on this the 09th day of February, 2024 at Guwahati.

Rakesh Kumar

DEPONENT

Identified by me

Indranil Kalita

Advocate



*Milky 1.
9/2/24*

**Banti Baishya
NOTARY, GOVT. OF ASSAM
KAMRUP (Metro) Guwahati
Regd. No.: KAM-22**

NOTARY PUBLIC : OATH COMMISSIONER
Solemnly affirmed before me this day, I
Certify that I read over and Explained
the contents to the declarant and that
the declarant seemed perfectly to
understand them.

GOVERNMENT OF ASSAM
FISHERY DEPARTMENT :: DISPUR : GUWAHATI-06

No.FISH.35/2023/151

Dated Dispur the 20th January, 2024

NOTIFICATION

Sub: Standard Operating Procedures (SOP) for restricting import/stock/Sale of Fish imported from other selfsufficient States by Road/River Route using formaldehyde keeping fish in marketable condition for long duration.

Ref: Order/direction of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata vide order dated 27.9.2023 in Original Application No 60/2023/EZ (Arun Das Vs The Union of India & Ors).

INTRODUCTION:

State of Assam is deficient in Fish production whereas majority of the population consume fish . To make up the deficit in supply, fish is imported from other States having sufficient or surplus production like Andhra Pradesh and other such States from far off South India.

The exporter of such fish mostly use road transport which takes considerable time from the South of the Country to reach the other corner of North East. But such vehicles lack proper refrigeration facilities. So the unscrupulous traders use Formaldehyde to keep such fishes fresh during transit as well as in storage on arrival by wholesalers before such fish reaches Retail market points throughout the State.

IMPACT OF FORMALDEHYDE IN HUMAN BODY:

It is submitted that Formaldehyde is an organic compound with the Formula CH_2O and structure HCHO. The compound is a pungent colourless gas that polymerizes spontaneously into Para formaldehyde, It is stored as aqueous solutions which consists mainly of the hydrate $CH(OH)$. Formaldehyde is used by unscrupulous traders to prevent spoilage and keep fish in marketable condition for long duration.

It is worthwhile to mention that the solution is easily available in market. Fish contaminated with huge quantity of formaldehyde consumed by human is harmful and may cause severe abdominal pain, vomiting, renal injury even may be fatal in extreme cases.

A recent study was conducted by a Team from the Department of Fish Processing Technology & Engineering, College of Fisheries, Central Agricultural University, Tripura and the result of the study showed adverse impact on human health as well as quality of the fish.

Another study conducted by the International Agency for Research on Cancer (IARC) categorized formaldehyde in Group 2A " as probably carcinogenic to human" (IARC 2004).

LACK OF PROPER INFRASTRUCTURE FACILITIES FOR STORAGE AND TRANSPORTATION FACILITIES

The cause of such use of Formaldehyde is lack of appropriate post harvest management infrastructure for storage, inadequate insulation during domestic transportation and lack of warehousing facilities with built in refrigeration facilities for bulk storage of fish at Whole Sale markets of the State.

NECESSITY OF CARRYING OUT TESTS ON FISH FOR DETECTION OF FORMALDEHYDE :

It is obvious that use of formaldehyde in fishes is not visible to the human eye nor it can be detected by smell. So to the human eye, the fish looks normal and fresh like a normal fresh fish.

Thus Govt. of Assam took into earnest consideration the recent reports of the team of Nagaon College wherein samples collected found to contain during Laboratory Tests formaldehyde with alarming percentage of 14.95 to 14.99 against permissible limit 4 mg/Kg or 0.0004%:

Since it is matter of public health, it was widely reported in Print & Electronic media eventually the Hon'ble High Court as well as National Green Tribunal took cognizance of the matter based on Public Interest Litigation filed by a few conscious citizens.

Hence to stop the menace considering the harmful affect on human body due to consumption fish laced with formaldehyde, now Govt has proposed some administrative measures initially in the form of SOP is necessary.

CONSTITUTION OF TASK FORCE FOR EFFECTIVE ENFORCEMENT OF THE SOP

The whole exercise shall be supervised and monitored by State and District level Task Force which will review the whole issue periodically and take corrective /remedial measures.

(1). STATE LEVEL TASK FORCE (STF):

The State Level Task Force will be under overall control and management of Fishery Department comprising of following officials :

- (i) The Senior Most Secretary of Fishery Department as Chairman.
- (ii) The Dean, College of Fisheries, AAU, Raha.
- (iii) The Director of Fisheries, Assam, Convener.
- (iv) The Marketing Officer, Directorate of Fisheries, Assam, Co- Convener.
- (v) Representative of Food Safety Department not below the rank of Joint Secretary.

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- (vi) Representative of Health & FW Department not below the rank of Joint Secretary.
- (vii) One Senior Police Officer of the rank of DIG representing DGP, Assam.
- (viii) Head, ICAR-Central Inland Fisheries Institute (CIFRI), NER, Guwahati for technical guidance/assistance.
- (ix) One representative of State Public Health Analyst.

The State Level Task Force will sit quarterly and review the situation with reports from District Task Force and issue further direction where necessary to enforce proper monitoring and follow up action to stop the harmful use of formalin in imported fish sold in the markets of the State

(2) DISTRICT LEVEL TASK FORCE (DTF)

Similarly District Level Task Force will be constituted in all the districts of the State which will be responsible for enforcement of the provisions of the SOP in each district comprising of following officials:

- (i) The District Commissioner or his representative preferably the ADC (Health) as Chairman.
- (ii) The District Fishery Development Officer, Convener.
- (iii) Notified Nodal Officer of the district under District Fishery Development Officer.
- (iv) One representative of Superintendent of Police not below the rank of Deputy of Superintendent of Police.
- (v) Food Safety Inspector.
- (vi) One Representative of Health Department under Joint Director of Health Services.
- (vii) One Representative of Transport Department under District Transport Officer preferably Enforcement Inspector.

DUTIES AND FUNCTIONS OF GOVT OFFICIALS OF CONCERNED DEPARTMENTS LIKE FISHERY & FOOD SAFETY & OTHERS AS MEMBERS OF DTF :

1. The Nodal Officer and FSI in other districts will conduct checks in wholesale markets in each district where imported fishes are delivered including Test before such fish reach the Retail markets throughout such districts.

(Action: Nodal Officer , Fishery / FSI)

2. The vehicle carrying such imported fish must carry valid challan with the name of the consignee and details of consignment along with contact number including details of Consignor (supplier) of the State of origin for transportation to Assam and other details.

(Action: Nodal Officer / FSI)

3. The **CIFT Rapid Formalin testing Kit** will be used for testing samples for detection of Formaldehyde in such fish.

(Action: DFDOs / Nodal Officer of All district)

4. The fish samples so collected by the Food Safety Inspector as per their protocol will be sent to the State Public Health Laboratory, Guwahati for testing and analysis of the samples.

(Action: FSI & Public Health Analyst)

5. The vehicle containing contaminated fish, if detected during preliminary tests must not be allowed to proceed for delivery of such fish to retail markets as they could contain harmful preservative injurious to human health.

(Action: NO/ FSI/DTO of concerned District)

6. The vehicles carrying the contaminated fish will be detained by N.O./FSI and reported to the nearest Police Station for legal action through process of Law for confiscation and destroying with permission of the competent Court.

(Action: Supdt of Police & DTO of concerned District)

7. The Nodal officer shall maintain a data base of the samples collected for analysis, source of import along with the name of the traders with due information to the concerned FSO of that District as per Food Safety Standard Act.

(Action: N.O. Fishery)

8. For effective implementation, random checks are to be carried out in various wholesale and retail fish markets by the Nodal Officer of Fishery Department with assistance from subordinate officers/staff along with FSI from time to time.

(Action: Dist Task Force)

9. Such regulatory tests are to be carried out at regular intervals once in every month at district level especially in town areas where such imported fish have sufficient demand.

(Action: District Task Force)

10. The Task Force to conduct awareness campaigns among the Stakeholders on the impact of indiscriminate usage of formaldehyde and other such harmful chemicals

(Action: District Task Force)

11. Identification of the source of production/supply is important for necessary Remedial measures. Thus proper documentation of the farmers and traders is very important.

[DFDO/N.O (Fishery)]

12. Henceforth, the following information is to be maintained in registers by the Wholesale traders/Retailer of imported fish:

- Name of market whole sale/retail.
- Daily/ Weekly/Bi weekly market.
- Name of the supplier of imported fish with detail address, State of origin including contact number.
- Name, address and contact number(s) of source(s) of procurement of formalin by the local fish farmer/ trader/ supplier.

(Action: DFDO s/ Fishery Dept.)

13. The procedures outlined above is not exhaustive and State /District Task Force may suggest any other relevant issue as deem fit for inclusion in the SOP.

This is in supersession of earlier Notification vide No. FISH.35/2023/150-A dated 11th January, 2024.

The procedures as outlined above will come into force with immediate effect.


 Commissioner & Secretary to the Govt. of Assam,
 Fishery Department,
 Dispur, Guwahati-6

Memo No.FISH.35/2023/151-A
 Copy to:

Dated Dispur, the 20th January, 2024

1. The Director General of Police, Assam, Police HQ, Ulubari, Guwahati for favour of information
2. The Commissioner, Guwahati Municipal Corporation, Guwahati for information.
3. The Commissioner of Food Safety & Drug Administration, Room No 13, D Block, Janata Bhawan, Dispur, Guwahati-6 for favour of information.
4. The Commissioner & Secretary to the Govt of Assam, Health & FW Deptt for favour of information
5. The Secretary (Coordination) to the Chief Secretary, Assam for kind appraisal of the Chief Secretary, Assam
6. The Deputy Director (AQ), Ministry of Fisheries, Animal Husbandry & Dairying, Deptt of Fisheries, Govt. of India, Krishi Bhawan, New Delhi PIN: 110001 (Mail ID : nilesh.pawar85@dof.gov.in) for information.
7. The Advocate General, Assam, Gauhati High Court, Guwahati for favour of information
8. Sri P.N. Goswami, Addl. Advocate General, Assam, Gauhati High Court and Appointed Counsel for Govt. of Assam, Fishery Department in NGT Original Application No 60/2023 /EZ Bench Kolkata for information as per his advice in the light of discussion/direction by the Hon'ble NGT Eastern Zone Bench, Kolkata during hearing on 10.1.2024.
9. The Director of Fisheries, Assam, Meen Bhawan, Guwahati-16 for information
10. The Managing Director, Assam Fishery Development Corporation Ltd., Chachal, VIP Road, Guwahati-36 for information.
11. The Director, Printing & Stationery, Govt of Assam, Assam Govt. Press for publication of the Notification in next issue of Assam Gazette and provide at least 50 (Fifty) Copies to Govt. in Fishery Department
12. The District Commissioners (All) for information and necessary action.
13. The Superintendent of Police (All) for information and necessary action.
14. The Executive Officers, Municipal Board /Town Committees (All) for information
15. The Joint Director of Health Service (All) for information.
16. The District Transport Officer (All) for information.

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17. The Head, CIFRI, N.E. Region, Guwahati for information.
18. The State Public Health Analyst, Bamunimaidam, Guwahati for information.
19. The Senior Govt. Advocate, Assam Gauhati High Court Guwahati information.
20. Smti. Malabika Dey Roy, Standing Counsel of Govt of Assam In NGT Eastern Zone Bench, Kolkata for favor of information and necessary action.
21. Sri Pranjal Sarma, Senior Standing Counsel in Gauhati High Court for Fishery Department , Govt of Assam for information.
22. The Managing Director, FISHFED, Rupnagar Guwahati for information.
23. The Marketing Officer, Fishery, Directorate of Fisheries, Assam, Meen Bhawan, Guwahati for information.
24. The Fishery Information Officer, Directorate of Fisheries, Assam, Meen Bhawan, Guwahati for Information.
25. The Fishery Coordinator, ARIAS Society, Khanapara, Guwahati for information.
26. The District Fishery Deployment Officer (All) for information.
27. The Food Safety Officer (All) for information.
28. The District Nodal Officers, Fishery (All)
29. The PS to the Hon'ble Minister, Fishery Department, Assam for kind appraisal of the Hon'ble Minister.
30. The P.S. to the Commissioner & Secretary to the Govt. of Assam, Fishery Department for kind appraisal of Commissioner & Secretary.
31. The P.A. to the Secretary to the Govt. of Assam, Fishery Department for kind appraisal of Secretary.

By Order etc.,

Additional Secretary to the Govt of Assam
Fishery Department
Dispur, Guwahati-6

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ANNEXURE 228

**GOVERNMENT OF ASSAM
FISHERY DEPARTMENT:: DIRPUR:GUWAHATI-06**

No. FISH.35/2023/153

Dated Dispur the 30th January,2024

To : The District Fishery Development Officer (All)
Sub : Constitution of District Level Task Force as per SOP for restricting import/stock/sale of imported Fish using Formaldehyde
Ref: 1. Govt Notification FISH 35/2023/151 dated 20.1.2024 R/W No FISH 35/2023/152 dated 20.1.2024
2. Letter dated 18.1.2024 from Sri P.N.Goswami , Addl Advocate General, Assam

Sir,

With reference to the subject cited above I am to inform you to take necessary follow up action for Constitution of District Level Task Force as per SOP for restricting import/stock/sale of imported Fish using Formaldehyde immediately consequent upon order of the Hon'ble NGT , Eastern Zone Bench , Kolkata dated 10.1.2024 in Original Application No 60/2023/EZ(Arun Das Vs Union of India & Others) in consultation with your respective District Commissioner and activate the Task Force to carry out the assigned tasks.

Further, the Executive Officer of Municipality/Town Committee under your respective jurisdiction may be included in consultation with concerned DC.

It is reiterated here that an Action Taken Report has to be submitted before the Hon'ble NGT on next date fixed on 13.2.2024 as informed by the Addl Advocate General , Assam who is representing the Govt of Assam, Fishery Department before the Hon'ble NGT

Matter may be treated as urgent.

Copies of SOP under reference is enclosed herewith for ready reference .

Encl: As started above


Commissioner & Secretary to the Govt. of Assam
Fishery Department
Dated Dispur the 30th January,2024

No. FISH.35/2023/153-A

Copy to:

- 1. Sri P.N Goswami , Addl Advocate General , Assam for favour of information
- 2. All District Commissioners for information and necessary action
- 3. All Supdt of Police for information & necessary action
- 4. All Joint Director of Health Services for information and necessary action.
- 5. All District Transport Officers for information and necessary action

Addl Secretary to the Govt. of Assam
Fishery Department



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ANNEXURE 229

GOVERNMENT OF ASSAM
FISHERY DEPARTMENT :: DISPUR: GUWAHATI :06

NOTIFICATION

No.FISH.35/2023/154

Dated Dispur, the 2nd February, 2024

Perused : Govt. Notification No.FISH.35/2023/151, 20.1.2024
Also perused : Letter dated 18.1.2024 from Sri P.N. Goswami, Addl. Advocate General, Assam, Gauhati High Court

In pursuance of Notification quoted above for Standard Operational Procedure (SOP) for restricting import/stock/sale of imported Fish using Formaldehyde in the light of order of the Order of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in Original Application No 60 /2023/EZ (Arun Das -vs- Union of India & Others) dated 27.9.2023 & 10.1.2024, a State level Task Force (STF) is hereby constituted under overall control and management of Fishery Department with following Members :

1. The Addl. Chief Secretary to the Govt. of Assam, Fishery Department, Chairperson.
2. The Commissioner & Secretary to the Govt. of Assam, Fishery Department, Vice Chairperson.
3. The Director of Fisheries, Assam as Member Secretary/Convener.
4. The Marketing Officer, Directorate of Fisheries, Assam, Co-Convener.
5. One Senior Police Officer not below rank of DIG of Police representing DGP, Assam.
6. One Senior Officer of Guwahati Municipal Corporation not below the rank of Joint Commissioner.
7. One Senior Officer of Transport Department not below the rank of Addl./Joint Commissioner.
8. One Senior Officer of Health & Family Department not below the rank of Joint Secretary.
9. One Senior Officer of Food Safety Department not below the rank of Joint Secretary.
10. One Senior Officer of Public Health Engineering Department (Technical)
11. One Representative of State Public Health Analyst (Technical)
12. The Dean, College of Fisheries, Raha, Dist-Nagaon, Member (Technical Adviser)
13. Head, ICAR-Central Inland Fisheries Institute (CIFRI), NER, Guwahati, (Technical Adviser)
14. The Fishery Information Officer, Directorate of Fisheries, Assam

The Task Force will sit quarterly and review the situation with reports /Feedback from District Task Force and issue direction where necessary to enforce proper monitoring and follow-up action to stop the harmful use of formalin in imported fish sold in markets throughout the State

The 1st meeting of the State Task Force will be held on 5th February, 2024 at 2-30 PM in the office chamber of undersigned at 2nd Floor, B Block of Janata Bhawan, Dispur to be presided over by the Chairperson of State Level Task Force

All concerned Members of the State Task Force are requested to attend the same accordingly.

Sd/-

Commissioner & Secretary to the Govt. of Assam,
Fishery Department

Memo No. FISH.35/2023/154 -A

Dated Dispur, the 02nd February, 2024

Copy to:

- ✓ 1. The Addl. DGP, Assam, Police HQ, Ulubari, Guwahati with a request to depute one Senior Police officer accordingly for the meeting
2. The Commissioner, Guwahati Municipal Corporation, Guwahati for information & necessary action
3. The Commissioner of Food Safety & Drug Administration, Assam for information & necessary action
4. The Commissioner & Secretary to the Govt of Assam, Health & FW Deptt for information & necessary action
5. The Secretary (Coordination) to the Chief Secretary, Assam for kind appraisal of the Chief Secretary, Assam
6. Sri P.N. Goswami, Addl. Advocate General, Assam, Gauhati High Court for favour of information as per his advice vide letter dated 18/01/2024 in the light of discussion/direction by the Hon'ble NGT Eastern Zone Bench, Kolkata during hearing on 27.9.2023 & 10.1.2024.
7. The Dean, College of Fisheries, AAU, Raha, Dist Nagaon
8. The Director of Fisheries, Assam, Meen Bhawan, Guwahati-16 for information
9. The Head, CIFRI, N.E. Region, Guwahati for information for information & necessary action
10. State Public Health Analyst, Bamunimaidam, Guwahati for information & necessary action
11. Smt. Malabika Dey Roy, Standing Counsel of Govt of Assam in NGT Eastern Zone Bench, Kolkata for favour of information.
12. The Marketing Officer, Fishery, Directorate of Fisheries, Assam, Meen Bhawan, Guwahati for information.
13. The Fishery Information Officer, Directorate of Fisheries, Assam, Meen Bhawan, Guwahati for information & necessary action
14. The P.S. to the Hon'ble Minister Fisheries Assam for kinds appraisal of the Hon'ble Minister.
15. The P.S. to the Addl. Chief Secretary to the Govt of Assam, Fishery Department for kind appraisal of Addl. Chief Secretary
16. The P.S. to the Commissioner & Secretary to the Govt of Assam, Fishery Department for kind appraisal of Commissioner & Secretary,
17. The P.A. to the Secretary to the Govt. of Assam, Fishery Department for kind appraisal of Secretary.

By Order etc.,

Additional Secretary to the Govt. of Assam,
Fishery Department,
Dispur, Guwahati-6

FISH-13012/1/2024-FISHERY-Fishery Department

I/438042/2024

MINUTES OF THE 1st MEETING OF STATE TASK FORCE ON PREVENTIVE & PRECAUTIONARY MEASURES ON USE OF FORMALDEHYDE ON IMPORTED FISH HELD ON 05-02-2024

Venue: Office chamber of the Commissioner & Secretary to the Govt. of Assam, Fishery Department at 2nd Floor, B Block, Janata Bhawan Dispur, Assam

Members Present: List of participants is enclosed at Annexure - I.

The 1st meeting of the State level Task Force was held under the Chairmanship of Sri Kailash Chand Samria, IAS, Addl. Chief Secretary to the Govt. of Assam, Fishery Department assisted by Sri Rakesh Kumar, IAS, Commissioner & Secretary to Govt. of Assam, Fishery Department and other officials including Sri N.K.Debnath, ACS, Addl. Secretary to the Govt. of Assam, Fishery Department.

But both the Chairperson and the Vice Chairperson could not address the meeting fully due to preoccupation with supervising the Departmental Budget to be placed in ensuing Budget Session on 12th February, 2024 as well as attending the ongoing Assembly session starting from 5th February, 2024.

Due to the same reasons, perhaps representatives of a few such concerned Departments like Health & F.W., Transport, PHE etc. inducted as Members in the STF also could not attend.

Accordingly with permission of the Chairperson, discussion was initiated by Sri N.K.Debnath, Addl. Secretary to the Govt. of Assam & I/C Director of Fisheries, Assam assisted by Dr. B.Kalita, Marketing Officer, Directorate of Fisheries and Co- Convener of STF along with Consultant of the Department. He informed that as per order of the Hon'ble NGT, Eastern Zone Bench, Kolkata in original Appl. No.60/20023/East Zone filed by one Sri Arun Das, Standard Operational Procedure was prepared and published vide No.FISH.35/2023/151 Dated the 20th January, 2024.

Consequently, State Level Task Force was constituted vide Notification No.FISH 35/2023/154 Dated the 2nd February, 2024.

Further, all the District Fishery Development Officers have been instructed to constitute District Level Task Force in consultation with/approval of District Commissioners and convene the 1st meetings and take follow up action.

Dr. B.Kalita then requested the Members present for their views/suggestions on the issue of use of Formalin on imported fish and how to monitor/prevent rampant use of formalin which is a health hazard for human if formalin used in fish exceeds acceptable limit.

FISH-13012/1/2024-FISHERY-Fishery Department

I/438042/2024

He further stated that as soon as the report of Study Team of Zoology Department of Nagaon College was first reported in electronic/Print media in the middle of 2023, the Department geared up for checking of imported Fish mostly from South Indian State like Andhra Pradesh through regular Kit for such tests. Similarly, State Public Health Analyst took similar steps through his district level officials Health Department. Likewise, as per request of State Govt., CIFRI, Guwahati, Govt. Fishery College, Raha and prominent Institutes like Gauhati University and Dibrugarh University carried out similar tasks.

The Officials from CIFRI, NER region, Dean College of Fisheries, Raha, State Public Health Laboratory and representative of Guwahati Municipal Corporation were present and participated in the discussion with valuable inputs to keep such checks on markets on regular basis with use of latest technology in a permanent way as outlined below:

1. Dr. Pradip Ch. Bhuyan, Dean, College of Fisheries, Raha, Assam –cum- Member (Technical) expressed that at present there is no any testing equipment at college laboratory to detect fish formalin and any other heavy metal contaminated with fish. Therefore, they are not able to test the formalin. Of course, as he has been appointed newly Dean of College of Fisheries, Raha, he will take steps gradually to establish the laboratory unit for formalin test and also purchase the all related instrument for detection of any harmful chemical of fish in consultation with his higher authority. He further stated that the Fishery College could play a pivotal role in detecting formalin in fish with technical expertise. But proper infrastructure is lacking now. He stressed upon the need for establishing of a facility with sophisticated instruments like HPLC, Ion Exchange Chromatography, GCMS. He has contemplated formulation of a project by the College to be submitted under PMMSY and NDFB for financial support in the form of one time grant sponsored by the Department.

He appreciated the efforts of Fishery Department for regular testing of formalin in all district despite resource constraints.

2. Dr. Sulip Kumar Mazi, Head, Central Inland Fisheries Institute (CIFRI), NER, Guwahati – cum- Member (Technical) expressed that the Fishery department should develop a central laboratory for testing the fish formalin and both qualitative and quantitative analysis of chemical is very much important. He also stated that till Govt. has its own testing facility, their Institute will carry out such tests on payment basis. He put forward following plans :
 - (i) A fund will be required for establishment of a Referral laboratory in ICAR, CIFRI, Guwahati for regular monitoring of contaminants/adulterants in imported fish.
 - (ii) Quantitative analysis of contaminants /adulterants in fishes ccan be done in CIFRI using sophisticated instruments on payment basis.

FISH-13012/1/2024-FISHERY-Fishery Department

- 1/438042/2024 (iii) A contingent amount need s to be provided to ICAR-CIFRI , Guwahati for providing technical support in conducting sampling and other survey related work for monitoring contaminants /adulterants in imported fish.
3. Dr. Anupam Gogoi, Food Analyst, Govt. of Assam told that the testing of Formalin in imported fishes coming from the outside state have been done at regular interval in wholesale market under all district of Assam and it is their mandatory to ensure supply the food item to the consumers free from all chemical which are harmful to human being. He assured all such technical help in future as and when need arises
 4. The representative of Guwahati Municipal Corporation stated that he will submit the list of fish market under GMC Registration and any such other assistance as necessary in checking such market for contaminated fish with formalin.
 5. Sri N.F.H. Hussain, ACS (Retd.), Consultant briefed the Members on legal issues relating to PIL No.31/2023 (Hasibur Rahman -vs- State of Assam) and Petition before the Hon'ble NGT vide Original Application No.60/2023/EZ (Arun Das -vs- Union of India & Others) as he did the ground work for preparation of SOP as well as submission of Govt stand in the cases under reference in consultation with Sri P.N. Goswani, Addl. Advocate General, Assam who represented the State of Assam in the NGT /PIL as well as D.K Sarma, Addl. Sr. Govt. Advocate who assisted in the PIL
 6. Summing up, Dr. Bhagaban Kalita, Marketing Officer cum Co-Convener thanked the Members particularly Dean, College of Fisheries, Raha, Head, CIFRI, NER Guwahati and Food Analyst, Guwhati Municipal Corporation for their valuable input/suggestion for formalin test at regular intervals and also analyze the qualitative and quantitative test He assured that the suggestions and inputs will be placed before Higher Authority of the Department for consideration.

He stated that another meeting of STF will be convened after the ensuing Budget Session of Assam Legislative Assembly is over as in between the Hon'ble NGT which will have next sitting on 12th February, 2024 wherein the Hon'ble Tribunal may like to issue further directives in this regard.

Signed by
Rakesh Kumar

Date: 08-02-2024 14:56:51
Commissioner and Secretary to the Govt. of Assam,
Fishery Department,
Dispur, Guwahati-6

FISH-13012/1/2024-FISHERY-Fishery Department

I/438042/2024 Memo No.FISH 35/2023/155-A

Dated Dispur, the 08th February, 2024

Copy to :

1. The Addl. Director General of Police, Assam, Police HQ, Ulubari, for information.
2. The Commissioner & Secretary to the Govt. of Assam, Health & FW Deptt for information.
3. The Commissioner & Secretary to the Govt of Assam, PHE Deptt for information.
4. The Commissioner, Guwahati Municipal Corporation, Guwahati for information.
5. The Commissioner , Transport, Assam for favour of information.
6. The Commissioner of Food Safety & Drug Administration for information.
7. The Secretary (Coordination) to the Chief Secretary, Assam for kind appraisal of the Chief Secretary, Assam.
8. Sri P.N. Goswami, Addl. Advocate General, Assam, Gauhati High Court for favour of information as per his advice vide letter dated 18.1.2024.
9. The Dean, College of Fisheries , AAU , Raha , Dist Nagaon.
10. The Director of Fisheries, Assam, Meen Bhawan, Guwahati-16 for information.
11. The Head, CIFRI, N.E, Region, Guwahati for information for information State Public Health Analyst , Bamunimaidam, Guwahati for information & necessary action.
12. State Public Health Analyst , Bamunimaidam, Guwahati for information & necessary action.
13. All District Commissioners for information and necessary action.
14. All District Fishery Development Officers for information and necessary action with reference to activation of DTF.
15. Smtí. Malabika Dey Roy, Standing Counsel of Govt of Assam in NGT Eastern Zone Bench, Kolkata for favour of information.
16. The Marketing Officer, Fishery, Directorate of Fisheries, Assam, Meen Bhawan, Guwahati for information.
17. The Fishery Information Officer, Directorate of Fisheries, Assam, Meen Bhawan, Guwahati for information.
18. The P.S. to the Hon'ble Minister Fisheries Assam for kind appraisal of the Hon'ble Minister.
19. The P.S. to the Addl. Chief Secretary to the Govt. of Assam, Fishery Department for kind appraisal of Addl. Chief Secretary.
20. The P.S. to the Commissioner & Secretary to the Govt. of Assam, Fishery Department for kind appraisal of Commissioner & Secretary.
21. The P.A. to the Secretary to the Govt. of Assam, Fishery Department for kind appraisal of Secretary.

By Order etc.,

Signed by

Nirmal Kanti Debnath

Additional Secretary to the Govt. of Assam
Date: 08-02-2024 15:41:14
Fishery Department

List of Participants of the 1st meeting of the State Task Force held on 5th February, 2024 in the office chamber of the Commissioner and Secretary to the Govt. of Assam, Fishery Department at 2nd Floor, B Block of Janata Bhawan, Dispur

Sl. No.	Name	Designation	Contact No. and e-mail	Signature
1	Sri K.C. Samria. IAS	Additional Chief Secretary to the Govt. of Assam, Fishery Department		
2	Sri R.Kumar. IAS	Commissioner and Secretary to the Govt. of Assam, Fishery Department	9101283447	RK
3	N.K. Deb Nath	Addl Secy to GOA Union DOF	9435070139	[Signature] 5/2/24
4	Dr P. C. Bhuyan	DEAN CFS, AAU, Rukh	9365016469	[Signature] 5/2/24
5	Dr. S. C. S. Das	Sr. Scientist ICAR-CIFRI Guwahati	8756056892	[Signature]
6	Neti Sharma	Scientist ICAR-CIFRI Guwahati	8652898227	Neti Sharma
7	Anupam Jyoti	Food Analyst, Govt. of Assam	8473882511	[Signature] 05-02-24
8	Manab J. Mallick, ACS	Asstt. Commissioner, GME	8292294505	[Signature] 05/02/24
9	Dr. S. K. Mishra	Head, ICAR-CIFRI	8960853717	[Signature]

21

Sl. No.	Name	Designation	Contact No. and e-mail	Signature
10	Dr. Bhagaban Kalita	Marketing Officer, Fisheries Assam.	9435553460 e-mail: bhagabank @yahoo.com	
11				
12				
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14				
15				
16				
17				
18				

Statement showing the name of District which have already
constituted the District level Task Force

(ANNEXURE: VIA - M)

S. No	Name of District	Remarks
1	Baksa	
2	Bongaigaon	
3	Chirang	
4	Dhemaji	
5	Karimganj	ATR submitted
6	Morigaon	
7	Goalpara	
8	Hailakandi	
9	Hojai	
10	Sivasagar	
11	Tinsukia	
12	South Salmara	
13	Sonitpur	

Annexure F Se 238
23

GOVERNMENT OF ASSAM
OFFICE OF THE DISTRICT FISHERY DEV. OFFICER
BAKSA, MUSHALPUR

Notification

In the interest of Public service and in pursuance of Govt. Letter No. Fish.35 2023 dtd Dispur the 30th January, 2023 & No. FISH 35 2023 152 dtd. 20th January 2024 the District Level Task Force is hereby constituted with following officers as per SOP for restricting import/stock/sale of imported fish using formaldehyde.

1	Smt. Krishna Baruah, ACS, District Commissioner, Baksa	Chairman
2	Sri Himangshu Talukdar, DFDO, Baksa	Convener
3	Sri Abhijit Choudhury, FDO & Notified Nodal Officer	Member
4	Sri Badrul Islam Mazumdar, DSP (HQ) under SP, Baksa	Member
5	Sri Rakibul Hassan Seikh, FSO, Baksa	Member
6	Dr Durlabh Pathak, CMCD under Joint Director of Health Service, Baksa	Member
7	Sri Chandan Brahma, EC under DTO, Baksa	Member
8	Sri Bidyut Basumatary, Chairman, Mushalpur Municipal Board	Member

This notification will come into force with immediate effect and they will act upon as per SOP notified by the Department of Fisheries, Govt. of Assam.

District Commissioner
Baksa, Mushalpur

Memo No: AFBD 228 BTC 20222-23 1943-54

Dated Mushalpur the 2nd Feb, 2024

Copy To:

1. PS to the Commissioner & Secretary, Fishery Department, Dispur for kind appraisal to the C & S to the Fishery Department
2. The Director of Fisheries, Assam, Meen Bhawan, Ghy-16 for favour of information
3. The Joint Director cum CHD, Fishery Department, BTC for favour of information
4. All concerned officers for information and necessary action

District Fishery Dev. Officer
Baksa, Mushalpur

District Fishery Dev. Office
Baksa, Mushalpur

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GOVT. OF ASSAM
OFFICE OF THE DISTRICT FISHERY DEV. OFFICER, BONGAIGAON

NOTIFICATION

In pursuance to the Govt. letter No FISH 35/2023/153 dated 30th January, 2024 and as per SOP for restricting import/stock/sale of fish imported from other states using formaldehyde, a District level Task Force (DTF) Bongaigaon is hereby constituted of following officers:-

1. Additional District Commissioner, (Health) as chairman.
2. District Fishery Development Officer, Bongaigaon as convener.
3. Kangkana Das, Fisheries Development Officer, Notified Nodal officer under DFDO, Bongaigaon
4. DSP (Headquarter), Bongaigaon
5. Jayanta Kr. Das, Senior Food Safety Officer, Bongaigaon.
6. Dr. Hari Das Sarkar, ASDM and HO (School Health).
7. Debakanta Bhuyan, Assistant Enforcement Inspector.
8. Mridul Narayan Dev, J.E, Bongaigaon Municipal Board.

This notification will come into force with immediate effect and they will act upon as per SOP notified by the Department of Fisheries, Govt. of Assam.

Sd/-
District Commissioner
Bongaigaon, Assam

Memo No.AFBNG.468/2023-24/ 1045-58

Dt. Bongaigaon, 3rd Feb, 2024

Copy to :-

1. The PS to The Honorable Minister, Fishery Department, Assam for kind appraisal of the Honorable Minister.
2. The PS to Commissioner & Secretary Govt of Assam, Fishery Department for kind appraisal of Commissioner & Secretary.
3. The Director of Fisheries, Assam Guwahati for favour of information and necessary action.
4. The Superintendent of Police for information and necessary action.
5. DSP (Headquarter), Bongaigaon for information and necessary action.
6. The Additional District Commissioner (Health) for information and necessary action.
7. District Transport Officer, Bongaigaon for information and necessary action.
8. The Joint Director of Health Service, Bongaigaon for information and necessary action.
9. DFDO, Bongaigaon for information and necessary action.
10. Jayanta K. Das, Senior Food Safety Officer, Bongaigaon for information and necessary action.
11. Dr. Hari Das Sarkar, ASDM and HO (School Health) for information and necessary action.
12. Debakanta Bhuyan, Assistant Enforcement Inspector for information and necessary action.
13. Mridul Narayan Dev, J.E, Bongaigaon Municipal Board for information and necessary action.
14. Office File.


 District Commissioner
 Bongaigaon, Assam
 03/02/2024

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GOVERNMENT OF ASSAM
OFFICE OF THE DISTRICT FISHERY DEV. OFFICER
CHIRANG::KAJALGAON
Email Id: dfdochirang@gmail.com

NOTIFICATION

In pursuance of the Govt. Notification No.FISH.35/2023/151, Dated 20th January, 2024 and in view of the restriction of import/stock/sale of Fish of imported from other self-sufficient states by Road/River route using formaldehyde keeping the fish in marketable condition for long duration, a District Level Task Force is hereby constituted as per SOP with the following officials for Chirang District.

1	Addl. District Commissioner, (Health) Chirang	Chairman
2	Sri Mukut Kumar Sarma, DFDO, Chirang	Member Secretary
3	Miss Madhusmita Kalita, FDO, District Nodal Officer, Chirang	Member
4	Sri Jiban Das, DSP (HQ), Chirang	Member
5	Sri Upen Muchahary, Chairman, Kajalgaon Municipality Board,	Member
6	Sri Anku Das, Food Safety Officer, Bijni	Member
7	Dr. Raju Kumar Das, SMO (AYU) & DNO AYUSH, Chirang	Member
8	Sri Monoj Basumatary, Enforcement Inspector, Chirang	Member

The above District Level Task Force will be responsible for the enforcement of the provisions of SOP in Chirang district.


 District Commissioner,
 Chirang, Kajalgaon

Memo No. DFDO/BTC/CHR/159/Formalin/2023-24/567-76 Dated Kajalgaon the 5th February, 2024

Copy to: -

1. P.S to the Hon'ble Minister Fishery Department, Govt. of Assam for kind appraisal to the Hon'ble Minister Fishery, Govt. of Assam.
2. P.S to the Commissioner and Secretary, Fishery Department, Govt. of Assam for kind appraisal to the Commissioner and Secretary, Fishery Department, Govt. of Assam.
3. The Director of Fisheries, Assam for favour of kind information.
4. The District Commissioner, Chirang for favour of kind information & necessary action.
5. The Superintendent of Police, Chirang for favour of kind information & necessary action.
6. The Joint Director of Health Service, Chirang for favour of kind information & necessary action.
7. The District Transport Officer, Chirang for favour of kind information & necessary action.
8. The Executive Officer, Municipality Board, Kajalgaon, Chirang for favour of kind information & necessary action.
9. The Joint Director cum CHD Fishery Department, BTC, Kokrajhar for favour of kind information
10. Office Copy.

District Commissioner,
Chirang, Kajalgaon.



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GOVT OF ASSAM
OFFICE OF THE DISTRICT FISHERY DEVELOPMENT OFFICER
DHEMAJI:::787057

No. AFD-436/DTF/2023-24/ 520

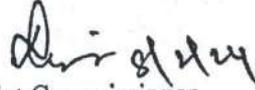
Dated Dhemaji the 6th Feb./ 2024

NOTIFICATION

In the interest of public service and in pursuance of Govt. letter No.FISH.35/2023/151 Dtd. Dispur the 20th January,2024 the District Level Task Force Committee is hereby constituted with following officers as per SOP for restricting import/sale/stock of imported fish using formaldehyde.

Name	Designation
1. The Addl. District Commissioner (Fishery), Dhemaji	Chairman
2.The District Fishery Dev. Officer, Dhemaji	Convener
3.The Executive Officer,Silapathar/Dhemaji Municipality Board	Member
4.Sri Dipankar Saikia, FDO & Notified Nodal Officer, Formalin Adulteration Test, O/o the DFDO,Dhemaji	Member
5. The Dy. SP , Head Quarter,Dhemaji	Member
6. Dr. Jugen Das, SDMHO (HQ),Dhemaji	Member
7. Sri Biju Konwar, Food Safety Officer, Dhemaji	Member
8.Sri Guneswar Bezboruah, Enforcement Inspector, O/o the DTO Dhemaji.	Member

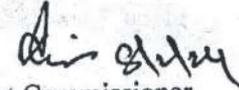
This order comes into force with immediate effect and they will act upon as per SOP notified by the Department of Fisheries, Govt. of Assam.


District Commissioner
Dhemaji

Memo No. AFD-436/DTF/2023-24/ 520- A Dated Dhemaji the 6th Feb./ 2024

Copy to:

1. The PS to the Commissioner & Secretary ,Govt. of Assam, Fishery Department for favour of kind appraisal to the Commissioner & Secretary.
2. The Director of Fisheries, Assam, Guwahati for favour of kind information.
3. The Superintendent of Police, Dhemaji for information.
4. The Addl. District Commissioner (Fishery), Dhemaji for information.
5. The Joint Director of Health Service, Dhemaji for information.
6. The District Transport Officer for information.
7. All concerned officers for information and necessary action.
8. Office File.


District Commissioner
Dhemaji



GOVT. OF ASSAM
OFFICE OF THE DISTRICT FISHERY DEVELOPMENT OFFICER
KARIMGANJ : ASSAM



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Annexure VI E L

NOTIFICATION

In pursuance to the letter No FISH 35/2023/ 153 Dated the 30th January, 2024 and as per SOP for restricting Import/Stock/Sale of fish imported from other states by river route using formaldehyde keeping fish in marketable condition for long duration, a District level Task Force (DTF) Karimganj is hereby constituted of following officers:

1. The Additional District Commissioner (Health) Karimganj as Chairman.
2. The District Fishery Development Officer, Karimganj as convener.
3. Mr. N.A. Ansary, FDO, Notified Nodal Officer under DFDO karimganj.
4. Sri Narayan Boro, DSP (HQ), Karimganj.
5. Sri. Pradipta Ghosh, Food Safety Inspector, Karimganj.
6. Dr. Rajib Kumar Baruah, under Joint Director of Health Service, Karimganj.
7. Sri Someswar Brahma Musahary, Enforcement Inspector under District Transport Officer, Karimganj.
8. Sri. Debashis Das, J.E. , Karimganj Municipal Board.

The notification will come into force with immediate effect and they will act upon as per SOP notified by the Department of Fisheries, Govt. of Assam.

Sd/-
District Commissioner,
Karimganj: Assam

NO.AFK. 322 /2023-24/ 3828

Dated. the Karimganj 2nd February/2024

Copy to,

- 1) The Director of Fisheries, Assam, Ghy for Information & necessary action.
- 2) The superintendent of Police, Karimganj for information & necessary action.
- 3) The additional District Commissioner (Health) Karimganj for information & necessary action.
- 4) The District Transport Officer, Karimganj for information & necessary action.
- 5) The DFDO, karimganj for information & necessary action.
- 6) Dr. Rajib Kumar Barah, Joint Director of Health Service, Karimganj for information & necessary action.
- 7) Sri Narayan Boro, DSP (HQ), Karimganj for information & necessary action.
- 8) N.A. Ansary, FDO for information & necessary action.
- 9) Sri. Pradipta Ghosh, Food Safety Inspector, Karimganj for information & necessary action.
- 10) Sri. Debashis Das, J.E, Karimganj Municipal Board for information & necessary action.
- 11) The PS to the honorable Minister Fishery Department, Assam for kind appraisal of the Hon'ble Minister.
- 12) The PS to the Commissioner & Secretary, Fishery Department Assam for kind appraisal of commissioner & Secretary.
- 13) Office File.


District Commissioner,
Karimganj: Assam

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GOVERNMENT OF ASSAM
OFFICE OF THE DISTRICT FISHERY DEVELOPMENT OFFICER
MORIGAON :: :: ASSAM

NOTIFICATION

In pursuance to the Standard Operation Procedure (SOP) issued via Govt. Notification No. FISH.35/2023/151 Dated Dispur the 20th January, 2024 & Ltr No. FISH.35/2023/153 Dated Dispur the 30th January, 2024 and in view of restricting import/ stock/ sale of fish imported from other self sufficient states by Road/ River Route using formaldehyde keeping fish in marketable condition for long duration; a District Level Task Force (DTF) for Morigaon district is hereby constituted with the following officers;

1	Additional District Commissioner (Health), Morigaon	Chairman
2	District Fishery Development Officer, Morigaon	Convener
3	Nodal Officer for Formalin Adulteration in fish under DFDO, Morigaon	Member
4	Deputy Superintendent of Police, Morigaon	Member
5	Food Safety Inspector	Member
6	Medical & Health Officer, O/O the Joint Director of Health Services, Morigaon	Member
7	Enforcement Inspector, O/O the District Transport Officer, Morigaon	Member
8	Chairman, Morigaon Municipality Board	Member
9	Chairman, Jagiroad Town Development Authority	Member

The District Level Task Force (DTF) will be responsible for the enforcement of the provisions of the SOP in Morigaon district.


District Commissioner,
Morigaon, Assam

Memo No. AFM/612/2023-24/1645-52

Date: 6th February, 2024

1. PS to the Hon'ble Minister of Fisheries etc., Govt. of Assam, Dispur for kind appraisal of the Hon'ble Minister.
2. PS to the Commissioner & Secretary to the Govt. of Assam, Fishery Department, Dispur for kind appraisal of Commissioner & Secretary.
3. The Director of Fisheries, Assam for favour of kind information.
4. The District Commissioner, Morigaon, Assam for favour of kind information.
5. The Superintendent of Police, Morigaon for favour of kind information and necessary action.
6. The Joint Director of Health Services, Morigaon for favour of kind information and necessary action.
7. The District Transport Officer, Morigaon for favour of kind information and necessary action.
8. All members of the District Level Task Force (DTF) for favour of kind information and necessary action.


District Fishery Development Officer
Morigaon, Assam

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GOVT OF ASSAM
OFFICE OF THE DISTRICT FISHERY DEVELOPMENT OFFICER, GOALPARA

AFGG139/ 2023-2024/

Dated Goalpara the 3rd February, 2024**NOTIFICATION**

In pursuance of the Govt Notification FISH 35/ 2023/ 151 Dated 20th January, 2024 and in view of the restriction of import/ stock/ sale of Fish of imported from other self-sufficient states by Road/ River Route using formaldehyde keeping the fish in marketable condition for long duration, a District Level Task Force is hereby constituted as per SOP with the following officials for Goalpara District.

1.	District Commssioner, Goalpara	Chairman
2.	District Fishery Development Officer, Goalpara	Member Secretary
3.	Notified Officer of the District under District Fisheries Development Officer, Goalpara	Member
4.	One representative from the Superintendent of Police not below the rank of Deputy Superintendent of Police, Goalpara	Member
5.	Executive Officer of Municipality/ Town Committee	Member
6.	Food Safety Inspector, Goalpara	Member
7.	One representative from the Joint Director of Health Services, Goalpara	Member
8.	One representative from the District Transport Officer, Goalpara not below the rank Enforcement Inspector	Member

The above District Level Task Force will be responsible for the enforcement of the provisions of SOP in Goalpara District

District Commissioner, Goalpara

Memo No AFGG139/ 2023-2024/ 665-74 /Dated Goalpara the 3rd February, 2024

1. P.s to the Hon'ble Minister Fishery Department, Govt of Assam for kind appraisal of the Hon'ble Minister Fishery Department, Govt of Assam
2. P.S to the Commssioner and Secretary to the Fishery Department, Govt of Assam for kind appraisal to the Commssioner and Secretary to the Fishery Department, Govt of Assam
3. The Director of Fisheries, Assam for favour of kind information
4. The District Commissioner, Goalpara for favour of kind information and necessary action
5. The District Development Commissioner, Goalpara for favour of kind information and necessary action
6. The Superintendent of Police, Goalpara for favour of kind information and necessary action
7. The Executive Officer of Goalpara Municipality for favour of kind information and necessary action
8. The Executive Officer, Lakhipur Town Committee for favour of kind information and necessary action
9. The Joint Director of Health Services, Goalpara for favour of kind information and necessary action
10. The District Transport Officer, Goalpara for favour of kind information and necessary action

District Commissioner
Goalpara



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GOVT. OF ASSAM
OFFICE OF THE DIST. FISHERY DEV. OFFICER CUM
CHIEF EXECUTIVE OFFICER, FISH FARMERS' DEV. AGENCY
HAILAKANDI

No. AFH. 18(C)/2023-24/ 3738-3744 Dated, Hailakandi, the 6th Feb/2024

NOTIFICATION

In pursuance to the Govt. Notification FISH-35/2023/151 Dated 20th January, 2024 and in view of the restriction of Import/Stock/Sale of fish which is imported from other self-sufficient States by Road/River Route using Formaldehyde keeping the fish in marketable condition for long duration, a District Level Task Force (DLTF) is hereby constituted as per SOP with the following officers for Hailakandi District.

Sl No.	Composition of the Committee	
1	District Commissioner or his representative	Chairman
2	District Fishery Dev. Officer, Hailakandi	Convenor
3	Dist. Nodal Officer and FDO, O/o the DFDO Hailakandi	Member
4	DSP(HQ), O/o the Superintendent of Police, Hailakandi	Member
5	Food Safety Officer, Hailakandi	Member
6	Joint Director of Health Services, Hailakandi or his representative	Member
7	MVI, O/o the DTO, Hailakandi	Member

This Notification will come into force with immediate effect and they will act upon as per SOP notified by the Department of Fisheries, to the Govt. of Assam.

Sd/-

District commissioner
Hailakandi

No. AFH. 18(B)/2023-24/ 3745-3751 Dated, Hailakandi, the 6th Feb/2024

Copy to the

1. Director of Fisheries, Assam, Ghy. for favour of your kind information and necessary action
2. Superintendent of Police, Hailakandi for your kind information and necessary action
3. Dist. Transport Officer, Hailakandi, for your kind information and necessary action.
4. Joint Director of Health Services, Hailakandi, for your kind information and necessary action.
5. Dist. Fishery Dev. Officer, Hailakandi, for your kind information and necessary action.
6. PS to the Hon'ble Fishery Minister to the Govt. of Assam for favour of kind information
7. PS to the Hon'ble Commissioner and Secretary to the Govt. of Assam, Fishery Deptt for his kind appraisal to the Hon'ble Commissioner and Secretary to the Govt. of Assam, Fishery Deptt


 District Commissioner
 Hailakandi

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GOVT. OF ASSAM
OFFICE OF THE DISTRICT FISHERIES DEVELOPMENT OFFICER
HOJAI::ASSAM

No.: AFHJ/32/2023-24

Dated: hojai the 7th February '2024**NOTIFICATION**

In pursuance to the Standard Operation Procedure (SOP) issued via Govt. Notification No. FISH.35/2023/151 Dated Dispur the 20th January, 2024 & Ltr No. FISH.35/2023/153 Dated Dispur the 30th January, 2024 and in view of the restriction of import/stock/sale of fish imported from other self-sufficient states by Road/River Route using formaldehyde keeping the fish in marketable condition for long duration, a District Level Task Force (DTF) for Hojai district is hereby constituted with the following Officers:

1	Sri Jayanta Bora, Additional District Commissioner (Health), Hojai	Chairman
2	The District Fishery Dev. Officer, Hojai	Convenor
3	Sri Biswajit Borah, Fishery Dev. Officer, O/O the District Fishery Dev. Officer, Hojai	Nodal Officer
4	Sri Mahendra Mohan Patowary, APS, Deputy Superintendent of Police (Border) O/O the superintendent of police, Hojai.	Member
5	Smti Kastury Pusty, Food safety Officer, District Hospital, Hojai, O/O the Joint Director of Health Services, Hojai.	Member
6	Dr. Subrata Banik, Deputy Superintendent of Health, District Hospital, Hojai, O/O the Joint Director of Health Services, Hojai.	Member
7	Sri Laxhi Narayan Borgohain, Enforcement Inspector, O/O the District Transport Officer, Hojai.	Member

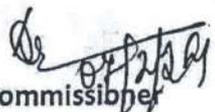
The District Level Task Force (DTF) will be responsible for the enforcement of the provisions of the SOP in Hojai District.


District Commissioner
Hojai:: Assam

No.: AFHJ/32/2023-24/1101-07

Dated: hojai the 7th February '2024**Copy To:**

1. P.S. to the Hon'ble Minister, Fishery Department, Govt. of Assam for kind appraisal to the Hon'ble Minister, Fishery Department, Govt. of Assam.
2. P.S. to the Commissioner and Secretary, Fishery Department, Govt. of Assam for kind appraisal to the Commissioner and Secretary, Fishery Department, Govt. of Assam
3. The Director of Fisheries, Assam for favour of kind information.
4. The District Commissioner, Hojai for favour of kind information and necessary action.
5. Sri Jayanta Bora. Additional District Commissioner (Health), Hojai for favour of kind information and necessary action.
6. The superintendent of police, Hojai for favour of kind information and necessary action.
7. The Joint Director of Health Services, Hojai for favour of kind information and necessary action.
8. The District Transport Officer, Hojai for favour of kind information and necessary action.


District Commissioner
Hojai:: Assam

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Govt. of Assam
Office of the District Fishery Dev. Officer
Sivasagar
NOTIFICATION

In pursuance of the Govt Notification FISH 35/2023/151 Dated 20th January, 2024 and in view of the restriction of import/stock/sale of Fish of imported from other self-sufficient states by Road/ River Route using formaldehyde keeping the fish in marketable condition for long duration, a District Level Task Force is hereby constituted as per SOP with the following officials for Sivasagar District.

1	Aditya Bikram Yadav, IAS, District Commissioner, Sivasagar	Chairman
2	Geetalee Dowarah, Addl. District Commissioner, Sivasagar (Health)	Member
3	Jyoti Prabhat Duarah, District Fishery Development Officer, Sivasagar	Convenor
4	Dipanta Phukon, Deputy of Superintendent of Police, (H/Q) Sivasagar	Member
5	Mridul Kumar Das, Fishery Development Officer (Information) Sivasagar	Nodal Officer
6	Dr. Salma Sultana Ahmed, Sub Divisional Medical Officer, Sivasagar	Member
7	Mayurakhi Gogoi, Food Safety Inspector, Sivasagar	Member
8	Deep Kumar Dutta, Asst. Enforcement Inspector, Sivasagar	Member

The above District Level Task Force will be responsible for the enforcement of the provisions of SOP in Sivasagar District.

-sd-

District Commissioner,
Sivasagar

Memo No.DFDO(S)543 (Formalin Test)/2023-24/3542-56 Dated Sivasagar, the 06th Feb 2024

1. P.S to the Hon'ble Minister Fishery Department, Govt of Assam for kind appraisal of the Hon'ble Minister Fishery Department, Govt of Assam.
2. P.S to the Commissioner and Secretary to the Fishery Department, Govt of Assam for kind appraisal of the C&S to the Fishery Department, Govt of Assam.
3. The District Commissioner, Sivasagar for favour of kind information
4. The Director of Fisheries, Assam for favour of kind information.
5. The Superintendent of Police, Sivasagar, for favour of kind information.
6. The Addl. District Commissioner, Sivasagar (Health), for favour of kind information and necessary action.
7. District Fishery Development Officer, Sivasagar, for favour of kind information and necessary action.
8. Dipanta Phukon, Deputy of Superintendent of Police, (H/Q) Sivasagar, for favour of kind information and necessary action.
9. The Joint Director of Health, Sivasagar, for favour of kind information.
10. The District Transport Officer, Sivasagar, for favour of kind information.
11. Dr. Salma Sultana Ahmed, SDMO, Sivasagar, for favour of kind information and necessary action.
12. Mayurakhi Gogoi, Food Safety Inspector, Sivasagar, for favour of kind information and necessary action.
13. The Fishery Development Officer (Information) Sivasagar, Notified Nodal Officer, for favour of kind information and necessary action.
14. Deep Kumar Dutta, Asst. Enforcement Inspector, Sivasagar, for favour of kind information and necessary action.
15. Office File


 District Commissioner,
 Sivasagar



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GOVERNMENT OF ASSAM
OFFICE OF THE DISTRICT FISHERY DEV. OFFICER
TINSUKIA

No.AFT.346/2023-24/9

Dated Tinsukia the 3rd February, 2024**NOTIFICATION**

In pursuance of Govt. Notification No.FISH. 35/2023/151 Dated Dispur the 20th Jan/2024 and Govt. letter No. FISH.35/2023/153 Dated Dispur the 30th January/2024, for restricting import/Stock/sale of imported fish from other states by Road/ River route using formaldehyde keeping Fish in marketable condition for long duration a District Level Task Force, Tinsukia (DLTF) is hereby constituted by designation as follows:

- | | |
|---|------------|
| 1. Additional District Commissioner, Tinsukia (Health) | - Chairman |
| 2. The District Fishery Dev. Officer, Tinsukia | - Convener |
| 3. The Notified Nodal Officer under DFDO, Tinsukia | - Member |
| 4. One Representative of Superintendent of Police, Tinsukia
not below the rank of DSP | - Member |
| 5. The Food Safety Inspector/Officer, Tinsukia | - Member |
| 6. One Representative of Health Department, Tinsukia
under Joint Director of Health Services, Tinsukia | - Member |
| 7. One Representative of Transport Department, Tinsukia
Under District Transport Officer, Tinsukia
(Preferably Enforcement Inspector) | - Member |

This Notification will come into force with immediate effect.


 District Commissioner
 Tinsukia
 District Commissioner
 Tinsukia

Memo No.AFT.346/2023-24/9-A

Dated Tinsukia the 3rd February, 2024.**Copy to:**

1. The P.S. to the Commissioner & Secretary to the Govt. of Assam, Fishery Department, Dispur, Guwahati-6, for kind appraisal of Commissioner & Secretary.
2. The Additional Secretary to the Govt. of Assam, Dispur, Guwahati-6, for information.
3. The Director of Fisheries, Assam, Guwahati-16, for favour of kind information.
4. The Superintendent of Police, Tinsukia, for information & necessary action.
5. The Addl. District Commissioner (Fishery & Health), Tinsukia, for information & necessary action.
6. The District Transport Officer, Tinsukia, for information & necessary action.
7. The Joint Director of Health Services, Tinsukia, for information & necessary action.
8. The District Fishery Dev. Officer, Tinsukia, for information & necessary action.
9. The Food Safety Inspector/Officer, Tinsukia, for information & necessary action.
10. The Notified Nodal Officer under DFDO, Tinsukia, for information & necessary action.
11. Office File.


 District Commissioner
 Tinsukia

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GOVT. OF ASSAM
OFFICE OF THE DIST. FISHERY DEV. OFFICER
SOUTH SALMARA MANKACHAR, HATSINGIMARI
 Email Id: southsalarafishery2022@gmail.com

No. AFD (SM)-59/FORMALIN/2022-23/

Dated Hatsingimari the 5th February/2024

NOTIFICATION

In pursuance to the Govt. Notification FISH-35/2023/151 Dated 20th January, 2024 and in view of the restriction of Import/Stock/ Sale of fish which is imported from other self-sufficient States by Road/River Route using Formaldehyde keeping the fish in marketable condition for long duration, a District Level Task Force(DLTF) is hereby constituted as per SOP with the following officers for South Salmara Mankachar District.

Sl. No	Composition of the Committee	
1	District Commissioner or his representative	Chairman
2	District fishery Dev. Officer, SSM	Convenor
3	Dist. Nodal Officer, FDO, Mankachar Dev. Block	Member
4	Sri. Chandra Kr. Kalita, APS, DySP (HQ), O/O. SP, SSM	Member
5	Arifa Begum, Food Safety Officer, O/O. Joint Director of Health, SSM	Member
6	Dr. Mozammel Hussain, M & HO-I, O/O. Joint Director of Health, SSM	Member
7	Harmohan Saikia, MVI, O/O. DTO, SSM	Member

This Notification will come into force with immediate effect and they will act upon as per SOP notified by the Department of Fisheries, to the Govt. of Assam.

Sd/-

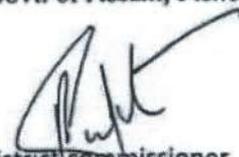
District commissioner
 South Salmara Mankachar
 Hatsingimari

Memo No. AFD (SM)-59/FORMALIN/2022-23/

Dated Hatsingimari the 5th February/2024

Copy to the

1. Director of Fisheries, Assam, Ghy. for information and necessary action
2. Superintendent of Police, SSM, for information and necessary action
3. Addl. Dist. Commissioner (Fishery), SSM for information and necessary action
4. Dist. Transport Officer, SSM, for information and necessary action
5. Joint Director of Health Services, SSM, for information and necessary action
6. Dist. Fishery Dev. Officer, SSM, for information and necessary action
7. PS to the Hon'ble Fishery Minister to the Govt. of Assam for information.
8. PS to the Hon'ble Commissioner and Secretary to the Govt. of Assam, Fishery Deptt. for his kind appraisal to the Hon'ble Commissioner and Secretary to the Govt. of Assam, Fishery Deptt


 District Commissioner
 South Salmara Mankachar
 Hatsingimari

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GOVT. OF ASSAM
OFFICE OF THE DIST. FISHERY DEV. OFFICER
SOUTH SALMARA MANKACHAR, HATSINGIMARI
Email Id: southsalmarafishery2022@gmail.com

No. AFD (SM)-59/FORMALIN/2022-23/

Dated Hatsingimari the 5th February/2024

NOTIFICATION

In pursuance to the Govt. Notification FIS11-35/2023/151 Dated 20th January, 2024 and in view of the restriction of Import/Stock/ Sale of fish which is imported from other self-sufficient States by Road/River Route using Formaldehyde keeping the fish in marketable condition for long duration, a District Level Task Force(DLTF) is hereby constituted as per SOP with the following officers for South Salmara Mankachar District.

Composition of the Committee		
Sl. No		
1	District Commissioner or his representative	Chairman
2	District fishery Dev. Officer, SSM	Convener
3	Dist. Nodal Officer, FDO, Mankachar Dev. Block	Member
4	Sri. Chandra Kr. Kalita, AFS, DySP (HQ), O.O. SP, SSM	Member
5	Arla Begum, Food Safety Officer, O/O Joint Director of Health, SSM	Member
6	Dr. Mozammel Hussain, M & HO-I, O/O Joint Director of Health, SSM	Member
7	Harmohan Saikia, MVI, O.O. DTO, SSM	Member

This Notification will come into force with immediate effect and they will act upon as per SOP notified by the Department of Fisheries, to the Govt. of Assam.

Sd/-

District commissioner
South Salmara Mankachar
Hatsingimari

Memo No. AFD (SM)-59/FORMALIN/2022-23/

Dated Hatsingimari the 5th February/2024

Copy to the

1. Director of Fisheries, Assam, Ghy. for information and necessary action
2. Superintendent of Police, SSM, for information and necessary action
3. Addl. Dist. Commissioner (Fishery), SSM for information and necessary action
4. Dist. Transport Officer, SSM, for information and necessary action
5. Joint Director of Health Services, SSM, for information and necessary action
6. Dist. Fishery Dev. Officer, SSM, for information and necessary action
7. PS to the Hon'ble Fishery Minister to the Govt. of Assam for information.
8. PS to the Hon'ble Commissioner and Secretary to the Govt. of Assam, Fishery Deptt. for his kind appraisal to the Hon'ble Commissioner and Secretary to the Govt. of Assam, Fishery Deptt.


 District Commissioner
 South Salmara Mankachar
 Hatsingimari

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**GOVERNMENT OF ASSAM
OFFICE OF THE DISTRICT FISHERY DEV. OFFICER
SONITPUR..... TEZPUR**

No. AFS.934/2023-24/ 1791-1802

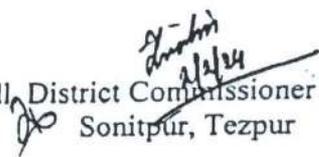
Dated Tezpur the 2nd Feb'2024.

NOTIFICATION

In pursuance of Govt. Notification No. FIS11.35/2023/151 dated 20th January'2024 and in view of the restriction of import / stock /sale of Fish imported from other self-sufficient states by Road / River Route using formaldehyde keeping fish in marketable condition for long duration. A District Level Task Force as per SOP has been constituted with the following officials.

1	District Commissioner or his representative preferably the ADC (Health)	Chairman
2	District Fishery Dev. Officer	Convener
3	Notified Nodal Officer of the district under District Fishery Dev. Officer	
4	One representative of Superintendent of Police not below the rank of Deputy Superintendent of Police	
5	Executive Officer of Municipality / Town Committee	
6	Food Safety Inspector	
7	One representative of Health Department under Joint Director of Health Services.	
8	One representative of Transport Department under District Transport Officer preferably Enforcement Inspector.	

The above District Level Task Force (DTF) will be responsible for enforcement of the provisions of the SOP in Sonitpur district.

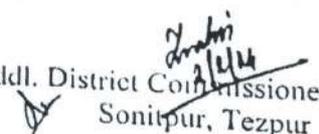

 Addl. District Commissioner (Health)
 Sonitpur, Tezpur

Memo No. AFS.934/2023-24/ 1791-1802

Dated Tezpur the 2nd Feb'2024.

Copy to :

1. The PS to the Hon'ble Minister, Fishery Department, Assam for kind appraisal of the Hon'ble Minister.
2. The PS to the Commissioner & Secretary, to the Govt. of Assam, Fishery Department, for kind appraisal of the Commissioner & Secretary.
3. The Director of Fisheries, Assam, Guwahati for favour of information.
4. The District Commissioner, Sonitpur for favour of kind information.
5. The District Dev. Commissioner (Fishery) for information and necessary action.
6. The Superintendent of Police, Sonitpur for favour of kind information.
7. The Executive Officer of Municipality / Town Committee for information.
8. The District Fishery Dev. Officer, Sonitpur, Tezpur for information and necessary action.
9. The Notified Nodal Officer for information and necessary action.
10. The Joint Director of Health Services, Sonitpur for information.
11. The District Transport Officer, Sonitpur, Tezpur for information.
12. The Food Safety Inspector for information and necessary action.


 Addl. District Commissioner (Health)
 Sonitpur, Tezpur

ck

Statement Showing details of Formalin Study in the Fish collected for the Local market

Name of the Officer/Staff	Name of the market visit	Species collected and tested	No. of species collected	Date of species collection	Result
1. Mr. Kalpajit Kalita, SDFDO 2. Mr. Nurul Amin Ansary, (FDO), DNO, Formalin Adulteration 3. Mr. Pabitra Ghosh, Food Safety Officer, Karimganj	Santar Bazar, Karimganj	1. Rohu	2 nos. (1.5 kg + 1.0 kg)	07/02/2024	Negative
		2. Catla	3 nos. (3.5kg + 2.5kg + 1.50 Kg)	07/02/2024	Negative
		3. Tilapia	2 nos. (0.30 Kg + 0.20 Kg)	07/02/2024	Negative
		4. Wallago	2 nos. (4.50 Kg + 3.70 Kg)	07/02/2024	Negative
		Attu (Barali) 5. Illish	2 nos. (1.50 Kg + 1.0 Kg)	07/02/2024	Negative

Name of the District: Karimganj

Name of the DFDO: Mr. Jiaur Rahman

Name of the NO: Mr. Nurul Amin Ansary
(Formalin Adulteration & Checking)

[Signature]
07/02/2024
Signature of DNO
Formalin Adulteration & Checking

[Signature]
07/02/2024
Dist. Fishery Dev. Officer
Karimganj
District Fishery Development Officer
Karimganj : Assam

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Details Report of Formalin Study in the Fish collected form the Local market (Santar Bazar, Karimganj) and Further Strategy of DLTF for Presence of Formalin in Import/Stock/Sale of Fish

As per direction of the Chairman, DLTF, Karimganj, a test for Formalin has been conducted at Santar Bazar, Karimganj in presence of Nodal Officer, DLTF along with other member on 07/02/2024. The above test which is done at Santar Bazar, Karimganj, the result is found Negative. The next meeting of DLTF will be held at DC, Conference Hall, on 16th February, 2024 for discussion of various strategy against presence of Formalin in Import/Stock/Sale of Fish.


Dist Fishery Dev. Officer
District Fisheries Management Officer
Cum Convener, DLTF, Karimganj